

NHRC seeks ATR on petrol pump blast

POST NEWS NETWORK

Bhubaneswar, Oct 12: The National Human Rights Commission (NHRC) Monday issued notice to the Secretary of Petroleum & Natural Gas Ministry and Odisha Chief Secretary seeking an action-taken report (ATR) in connection with the explosion at an IOCL petrol pump near Raj Bhawan here October 7.

The rights body sought the ATR while hearing a plea filed by human rights activist Radhakant Tripathy. The NHRC has directed the authorities to submit their report within four weeks of the receipt of the order.

Meanwhile, Commissioner of Police Sudhanshu Sarangi has informed about stringent action



against the person found to be allowing negligence resulting in the blast that killed one person while left many injured. He said that

stringent Sections like 304 of IPC corresponding to causing death by negligence will be added in the FIR if found any negligence during the course of investigations.

Sources also revealed that none of the officials of Indian Oil Corporation Limited (IOCL) were present during the refilling work on the day of mishap.

On the other hand, several videos reportedly shot a few hours before the explosion at the LPG tank have exposed lapses during the refilling work on the day of the mishap. In the videos, the workers were seen engaged in the work without any safety gears. The family members of the deceased Satya Nayak and missing Simanchala Parida have also alleged lapses during the work at the spot.

73K cases of rights violation in last one year

NEW DELHI, DHNS: As it completes 27 years on Monday, the National Human Rights Commission (NHRC) said it has received over 73,000 complaints claiming violation of human rights in the past one year, including close to 33,000 between April and September this year.

In his message, NHRC Chairperson Justice HL Dattu said the Commission has consistently endeavoured to broaden the ambit of human rights with the challenges of changing times for the protection of the civil and political rights of the people including safeguarding their economic, social, and cultural rights.

Between October 2019 and September 2020, he said, the NHRC registered 73,729 complaints of which 32,876 were received in the past five months while the country was impacted by Covid-19 pandemic. These also included 29 suo moto cases of human rights violation.